

Announcement Re: Making and subscribing an Oath or affirmation

HON. SPEAKER: Hon. Members, the names of Members will now be called by the Secretary General for the purpose of making and subscribing an oath or affirmation. The Leader of the House, hon. Prime Minister will be called first; thereafter, Members of the Panel of Chairpersons will be called; and then, Ministers of Cabinet rank, Ministers of State (Independent Charge) and Ministers of State. Thereafter, the names of other Members, State and Union Territory-wise in alphabetical order will be called.

The names of Members who are not able to take the oath or make the affirmation at the first call will be called again at the end. If the name of any Member is not pronounced correctly, it may kindly be excused.

Hon. Members, on the name of a Member being called by the Secretary General, the Member may proceed from the place she or he is occupying to one of the podiums placed on either side of the Speaker's Chair. A copy of the form for oath or affirmation in accordance with the Third Schedule to the Constitution of India, as the case may be, will be kept for the use of the Member. The Member will face the House while making the oath or affirmation and then wish the Chair. Thereafter, the Member will proceed to show the original Election Certificate at the Table of the House and sign the Roll of Members which is placed on the Table. Now, Secretary General.

11.10 hrs